

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

148. M.A. 866/2019

M.A. 316/2019

M.A. 1479/2018

In

C.P. 1088/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Jagdish Dulichand Agarwal Garg Aka Jagdish  
Dulichand Agrawal & Anr  
V/s.

Hira Kimaya Promoters & Builders Pvt Ltd.

SECTION 59, 241 OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

1. Adv. Vrinda for the Applicant is present and submits that she is newly appointed in the matter and therefore, requested time to file Vakalatnama.
2. Request is considered. Let the needful be done within three weeks. List on **30.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)